

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 52(ND)16
CA. NO.

CORAM:


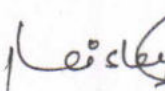
PRESENT: SH. R.VARDHARAJAN
HON'BLE MEMBER (J)

SH. M.K. HANJURA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 06.09.2016**

NAME OF THE COMPANY: Mr. Pankaj Arora & Ors. V/s. M/s. International Institute of Finance Markets Ltd. & ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Sh. Virender Ganda, Sr. Adv.	}	Petitioner	
2.	Tarun Mehta, Adv.			
3.	Shelly Khanna, Adv.			
1.	ARUN KATHPALIA, Sr. Adv.	}	Respondents	
2.	Jatin Sehgal, Adv.			
3.	Richi Singh, Adv.			
4.	Adhiram			

Learned counsel for the parties are present. Learned counsel for the respondent seeks to file an application for discovery during the course of the day. Learned counsel shall provide a copy thereof to the learned counsel for the petitioner and he shall file his reply within a period

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of two weeks. Learned counsel for the respondents shall file his reply to the main petition as well within a period of 4 weeks.

List on 19.09.2016 for arguments.

Sd/-

(R.Varadharajan)
Member (Judicial)

Sd/-

(Maharaj Krishan Hanjura)
Member (Judicial)